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# ASSAM ACT XX OF 1947

## THE ASSAM LOCAL RATES (AMENDMENT) ACT, 1947

(Passed by the Assembly)

**(Received the assent of the Governor on the 12th December, 1947)**

[Published in the *Assam Gazette* of the 17th December, 1947]

*An Act further to amend the Assam Local Rates Regulation, 1879*

WHEREAS it is expedient further to amend the Assam Regulation  
Local Rates Regulation, 1879, hereinafter called the said Regulation, in the manner hereinafter appearing ; 3 of 1879.

It is hereby enacted as follows :—

Short title. 1. (1) This Act may be called the Assam Local Rates (Amendment) Act, 1947.

Commence- (2) It shall come into force on such date as the  
ment. Provincial Government may, by notification in the official Gazette, appoint.

Extent. (3) It shall have the like extent as the said Regulation.

Amendment of section 3 of Regulation 3 of 1879. 2. In the first proviso to section 3 of the said Regulation, for the words "one anna four pies", the words "two annas eight pies" shall be substituted.

*Price 1 anna or 2d.*

A.G.P. (Leg.) No.34—500+25—3-3-1948-